

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**M.A. No.213/2018**  
**Un-numbered Company Appeal (AT) No. \_\_\_/2018**  
**(F.No.29/10/2018/NCLAT/UR/1018**

**In the matter of:**

M/s. MTS Logistics Pvt. Ltd. .... Appellant

Versus

Shri Brijesh Uppal .... Respondent

Appearance: None.

**03.12.2018**

No one appeared on behalf of the Appellant. Put up again on 04.12.2018 before the Registrar Court.

(Peeush Pandey)  
Registrar